

## LOK SABHA

Friday, 3rd September, 1954

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The Lok Sabha met at a Quarter  
Past Eight of the Clock.

[MR. SPEAKER in the Chair]

## QUESTIONS AND ANSWERS

(See Part I)

9-20 A.M.

## PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INDIAN AIRCRAFT  
ACT, 1934

The Minister of Communications (Shri Jagjivan Ram): I beg to lay on the Table a copy of each of the following notifications together with the explanatory notes, under sub-section (3) of section 5 of the Indian Aircraft Act, 1934:—

(1) Ministry of Communications Notification No. 10-A/8-53, dated the 28th September, 1953;

(2) Ministry of Communications Notification No. 10-A/29-53, dated the 13th November, 1953;

(3) Ministry of Communications Notification No. 10-A/22-53, dated the 4th January, 1954;

(4) Ministry of Communications Notification No. 10-A/63-53, dated the 1st June, 1954; and

(5) Ministry of Communications Notification No. 10-A/27-52, dated the 19th July, 1954. [Placed in Library. See No. S-276/54.]

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MINES (POSTING UP OF ABSTRACTS)  
RULES, 1954

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table, under sub-section (7) of section 59 of the Mines Act, 1952, a copy of the Mines (Posting up of Abstracts) Rules, 1954, published in the Ministry of Labour Notification No. S.R.O. 2403, dated the 12th July, 1954. [Placed in Library. See No. S-277/54.]

PROCEEDINGS OF THIRTEENTH SESSION  
OF INDIAN LABOUR CONFERENCE

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the Summary of Proceedings of the Thirteenth Session of the Indian Labour Conference held at Mysore in January, 1954. [Placed in Library. See No. S-278/54.]

STATEMENTS SHOWING ACTION TAKEN  
BY GOVERNMENT ON ASSURANCES,  
PROMISES AND UNDERTAKINGS

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

(1) Supplementary Statement No. III—Sixth Session, 1954 of the Lok Sabha [See Appendix V, annexure No. 1.]

(2) Supplementary Statement No. VIII—Fifth Session, 1953 of the Lok Sabha [See Appendix V, annexure No. 2.]